

upgrading safety measures, etc. was laid in the Parliament during August, 2010. Ministry of Railways had already taken effective steps on the shortcomings highlighted in the Report and the same was also advised to the Office of Comptroller and Auditor General of India.

(b) There is a continuous improvement in utilization of Safety Fund due to better project monitoring and sanctioning of road safety works of level crossings and ROB/RUB on priority. Unserviceable locos are condemned on age cum condition basis and are not allowed to remain in service. Also, launching of safety drives is a continuous process to avoid accidents occurring on account of asset failures and failures of staff due to non-compliance of safety rules. Safety Drives are regularly launched on Zonal Railways.

(c) The details of fund allocated for safety measures during the year 2009-10 to 2011-12 is as under:—

2009-10	—	Rs. 31609 crores (BE)
2010-11	—	Rs. 31628 crores (BE)
2011-12	—	Rs. 34724 crores (BE)

(d) The detail of utilization of fund (Actuals) is given below:—

2009-10	—	Rs. 28996.72 crores
2010-11	—	Rs. 28434.80 crores
2011-12	—	Rs. 30654.05 crores

Selection of Director in NIPER

4066. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the procedure adopted by Government for selection of Director of National Institute of Pharmaceutical Education and Research (NIPER) Mohali, Punjab in 2005;

(b) the reasons that the vacancy of the post of Director has not been filled, since January, 2010;

(c) whether it is a fact that the Chairman of the Selection Committee for Director has recommended only one name in order to facilitate continuance of the officiating Director;

(d) if so, the steps Government has taken to let the officiating Director continue by default and inefficiency of the Selection Committee and the Chairman, Board of Governors of NIPER; and

(e) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) In 2004, Director, National Institute of Pharmaceutical Education and Research (NIPER), Mohali, was appointed by Board of Governors (BoG) with the prior approval of the President of India, being Visitor of NIPER, Mohali.

(b) and (c) The post of Director has not been filled up on regular basis because of non-receipt of recommendation of the Board of Governors (BoG).

(d) and (e) In August, 2011, Chairman, BoG, NIPER, Mohali was requested to fill up the post of Director, NIPER, Mohali in a time bound manner. This was followed up by further reminders.

National Chemical Policy

4067. SHRI Y.S. CHOWDARY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has constituted any committee for preparation of National Chemical Policy, 2012;

(b) whether the committee has submitted its report to Government;

(c) if so, the details thereof; and

(d) the comments of Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No, Sir.

(b) and (c) Not applicable in view of (a) above.

(d) Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers, on its own, has prepared a draft of the National Chemical Policy and posted it on the website of the Department to seek comments from the stakeholders. The comments of the stakeholders have been received and are under processing.